

- (b) if so, the details worked out so far;
- (c) the role of Andhra Pradesh in this regard; and
- (d) the countries likely to participate in this proposal?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA):

(a) Yes, Sir.

(b) The National Housing Bank (NHB) has developed an electronic site to host the South Asia Housing Finance (SAHF) Forum, in consultation with other countries in the South Asia region and the World Bank. The Portal was soft-launched by the Governor, Central Bank of Afghanistan on July 9, 2009. The portal has been initially created on NHB's website [www.nhb.org.in](http://www.nhb.org.in) and will in due course migrate to a separate independent domain.

The objective of this electronic forum is to provide a platform for exchange of ideas, and experiences of different countries of South Asia so as to facilitate a coordinated approach on housing strategy in this region.

(c) No specific role has been assigned to Andhra Pradesh in this regard.

(d) The Forum consists of various countries of the South Asia region including India, Sri Lanka, Pakistan, Afghanistan, Bangladesh, Thailand, Indonesia and Malaysia.

#### **Road map for disinvestment of PSEs**

3426. SHRI RAJIV PRATAP RUDY: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a road map for disinvestment in many Public Sector Enterprises is being drawn;
- (b) if so, the details thereof; and
- (c) what are the financial implications and the policy thereon?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) The cases for disinvestment would be decided on a case by case basis. The process of Initial Public Offerings in NHPC Limited and Oil India Limited is in progress.

(c) The receipts from disinvestment would be channelised into National Investment Fund.

#### **Re-opening of Ashok Paper Mill at Jogighopa in Assam**

3427. SHRI KUMAR DEEPAK DAS: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Ashok Paper Mill, Jogighopa in Assam has been re-opened;
- (b) if so, the details of the present status of the Mill; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b)

- (i) The revival process of Ashok Paper Mill has been initiated. Presently, production operations of Ashok Paper Mill are suspended.
- (ii) It was decided by the Government to commission Techno-Economic Feasibility Study (TEFR) and Detailed Project Report (DPR) for revival of Ashok Paper Mill. M/s. Sandwell Consultancy Engineers Private Limited, Mumbai was engaged on 19.09.2008. for preparing TEFR.
- (iii) M/s. Sandwell submitted final TEFR on 10.02.2009. TEFR was accepted by Government of Assam and Sandwell was advised to prepared draft DPR. It was also decided that Government of Assam would prepare an inventory of availability of bamboo in Assam and submit a report within three months which is awaited. Availability of bamboo in adequate quantities would be the mainstay of any revival effort.
- (iv) Meanwhile, M/s Sandwell submitted draft Detailed Project Report on 15.05.2009.
- (c) Not applicable.

#### **CAG Report on PSUs**

3428. SHRIMATI SHOBHANA BHARTIA:  
SHRI N.K. SINGH:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the audit of Public Sector Undertakings (PSUs) by the Comptroller and Auditor General (CAG) has unveiled that a large number of PSUs cost Government several crore during the last two years;

(b) if so, the details of fiscal shortcomings discovered in PSUs;

(c) whether Government proposes to take concrete steps to prevent such financial deficiencies in PSUs and to fix responsibilities; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) As per C&AG's Report No. CA 22 of 2009-10, which was placed in the Parliament on 9th July, 2009, 103 Government companies and corporations had accumulated losses of Rs. 96,992.49 crore as on 31st. March, 2008, However, equity capital of 72 Government companies (out of 103) had been completely eroded. The accumulated losses of these 72 companies were Rs. 94,428.27 crore against equity investment of Rs. 15762.83 crore as on 31st. March, 2008 making their combined net worth negative at